

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/ RG/C-19/2020-138

Dated 04.08.2021

NOTIFICATION

On reviewing the situation currently prevailing in the State, in supersession of all previous Notifications/ Office Orders regarding working of the District Judiciary, it is hereby ordered that all the Trial Courts in the State of Himachal Pradesh shall start regular physical working. However, the final decision, in this regard, is to be taken by the District and Sessions Judge with the prior permission of Hon'ble Administrative Judge concerned.

All Courts shall ensure that all the guidelines/ instructions regarding Covid-19 issued by the Central/ State Government and the High Court from time to time be observed.

BY ORDER

(Virender Singh)
Registrar General

Endst. No.HHC/RG/C-19/2020-138

Dated 04.08.2021

Copy forwarded to all concerned.

Registrar General